

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 825
ANSWERED ON 02.12.2021

FLOODS IN KUTTANAD REGION

825. ADV. A.M. ARIFF

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government has taken note of the environmental damage and perennial problem of floods in Kuttanad region of Alappuzha district in Kerala;
- (b) whether the Government has received any proposal from the State of Kerala for inclusion of schemes for the control of flood management in Kuttanad under Flood Management and Boarder Area Programme (FMBAP) and if so, the details and status thereof;
- (c) whether the Government considers providing financial assistance to the State of Kerala under FMBAP for FY 2021-22 considering the fact that the State Government has already earmarked Rs. 125 Crores as share of the State Government and if so, the details thereof; and
- (d) whether the Government considers releasing the balance amount under KEL-2 scheme of FMP as requested by the State Government and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) to (c) Flood management including erosion control falls within the purview of the States. Flood management and anti-erosion schemes are formulated and implemented by concerned State Governments as per their priority. The Union Government supplements the efforts of the States by providing technical guidance and also promotional financial assistance for management of floods in critical areas. State Government of Kerala has submitted a list of 10 numbers of new projects for mitigation of flood damages in Kuttanad region for inclusion under Flood Management and Border Areas Programme (FMBAP) of Ministry of Jal Shakti during the period 2021-26. State Government has to prepare techno-economically sound detailed project proposals for these projects. Central assistance for new projects will be considered after approval of centrally sponsored scheme Flood Management and Border Areas Programme (FMBAP) of Ministry of Jal Shakti for the period 2021-2026 by the Government of India. Meanwhile, the process of techno-economic acceptance of DPRs by the Advisory Committee and investment clearance by the Ministry of Jal Shakti, which are prerequisites for funding under any scheme of the Ministry can be taken up.

(d) Under Flood Management Programme of Ministry, KEL-II project of State of Kerala was approved during XI plan and was completed during year 2016. As per the provisions of the Scheme, reimbursement of expenditures incurred in completed projects approved during XI plan is not admissible.
